

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. IA 572/2021 in C.P.(IB)-395(MB)/2020

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2024**

**NAME OF THE PARTIES:- IA 572/2021 CFM Asset Reconstruction Private
Limited Vs Swatantra Kumar**
IN THE MATTER OF
Swatantra Kumar
V/s
JVPD Properties Pvt. Ltd.

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 572 of 2021:- Counsel, Shristi Shetty I/b Krishnamurthy appeared for the Intervener through VC, Counsel, Gaurav Shrawat appeared for the Financial Creditor through VC, and Counsel, Sahil Mahajan appeared for the Corporate Debtor through VC.

Counsel appearing for the Intervener seeks more time to file an objection against the present Company Petition. Let the same be filed within a period of two weeks from today by serving an advance copy on the Financial Creditor as well as the Corporate Debtor, who can also file their response, if any, against the objection. List this matter for further consideration on **22.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)